

received by the banks under 20- Point Programme during 1989-90 (so far) in Uttar Pradesh;

(b) the number of persons, out of them, granted loans and the total amount advanced;

(c) whether any annual target was fixed for banks in this regard; and

(d) if so, the names of banks which have not achieved the target and the action proposed to be taken against the defaulting banks?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d). The Reserve Bank of India (RBI) has reported that, in view of the diverse nature of activities covered under 'New 20 Point Programme' (TPP) and in the absence of concrete schemes in respect of each point, there are no fixed targets earmarked for the banks for the TPP as a whole or for each point thereunder. Further, the present data reporting system does not also provide information in the manner asked for. However, as per information received from Reserve Bank of India (RBI), the outstanding advances of all scheduled commercial banks in Uttar Pradesh under Twenty Point Programme (TPP), as at the end of June 1988 (latest available) were Rs. 1097.91 crores in 25 85 lakh borrowal accounts.

[English]

Coffee Export

2587. SHRIMATI BASAVARAJESWARI: Will the Minister of COMMERCE be pleased to state:

(a) whether India will benefit from the two year extension of the International Coffee Agreement as no quota have been fixed

for exporting countries; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) and (b). With sufficient exportable surplus of coffees available and the quality of Indian Coffee being of a very high order, India is likely to benefit with the waiver of quota restrictions by the ICO.

[Translation]

Varanasi-Aunrihar Chhapra Rail Line

2588. SHRI KESHORAO PARDHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the necessary funds for conversion of Varanasi Aunrihar-Chhapra metre gauge line into broad gauge have been provided; and

(b) if so, the details thereof and the time by which this conversion work is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). For the conversion of Aunrihar-Chhapra MG to BG, an allocation of Rs.1.51 crores has been made in the Budget 1989-90. Its completion will depend on availability of resources in coming years. Varanasi-Aunrihar, which is a part of Varanasi-Bhatni gauge conversion project is likely to be completed by March 1991, subject to availability of resources in 1990-91.

Assistance given by Rural Banks in Barabanki and Sitapur Districts of Uttar Pradesh

2589. SHRI KAMLA PRASAD RAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether any irregularities have been noticed in the regional rural banks function for the upliftment of the poor in Barabanki and Sitapur district of Uttar Pradesh;

(b) if so, whether Government propose to conduct an inquiry in this regard;

(c) if so, the time by which the enquiry is likely to be conducted; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d). Bank of India, sponsor bank for Barabanki Gramin Bank and Allahabad Bank, sponsor bank for Bhagirath Gramin Bank functioning in Barabanki and Sitapur districts of Uttar Pradesh respectively have reported that these Gramin Banks are providing all necessary assistance in the development of rural economy of these districts by providing credit facilities to the weaker sections of society. Both the banks have further reported that they have not received any complaint regarding serious irregularities in the functioning of concerned Regional Rural Banks. However, complaints regarding non-sanction of loans by these Gramin Banks are received from different quarters and remedial action taken after proper investigation.

[English]

Berhampur-Phulbani Road

2591. SHRI RADHAKANTA DIGAL: Will the Minister of FINANCE be pleased to state:

(a) whether Government of Orissa has submitted proposal for the improvement of Berhampur-Phulbani Road at an estimated cost of rupees forty crores;

(b) whether the State Government has requested to include the road under the World Bank assistance;

(c) if so, the steps taken in this regard; and

(d) the assistance, if any, made available from the World Bank for the Road?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d). World Bank is providing assistance of \$250 million for a State Roads Project to improve the construction and maintenance of State Roads in Bihar, Maharashtra, Rajasthan and U.P. The proposal of the Government of Orissa for improvement of the Berhampur-Phulbani Road was received after the above loan was approved. At present there is no proposal under consideration for seeking World Bank assistance for another State Roads Project.

Irrigation Projects of Bihar Pending for Approval

2592. SHRIMATI PRABHAWATI GUPTA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of irrigation projects approved for execution during the Seventh Five Year Plan in Bihar; and

(b) the number of projects completed and the details of projects yet to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): (a) and (b). 39 on-going and 20 new irrigation projects were included in the Seventh Five Year Plan for execution. Of